

SPECIAL BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/327(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SUNGLOW WEALTH MANAGEMENT PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr.Ajay Choubey,Adv.] For the petitioner

O R D E R

1. Ld. Counsel for the petitioner present.
2. Ld.Counsel appearing for the petitioner seeks two weeks further time to make paper publication for service upon respondent.
3. At request, time is allowed for the same.
4. Let the needful be done within the extended period.
5. Post the matter on **20/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**